

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

21. C.P. (IB) 65 (MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.06.2018**

NAME OF THE PARTIES: Pariman Enterprise Pvt. Ltd.

V/s.

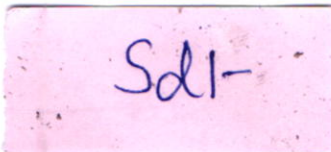
Atlantis Life Science Pvt. Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE 2016

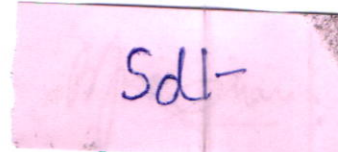
Order

Counsel for both sides present. Both sides represents that
there is a likelihood of settlement in this matter.

List this matter on 03.07.2018.



V. NALLASENAPATHY
Member (Technical)
/NU/



BHASKARA PANTULA MOHAN
Member (Judicial)